NATIONAL COMPANY LAW TRIBUNAL **ITEM NO :14**

ALLAHABAD BENCH

CA NO. 78/2020 IN CP NO. (IB) 55/ALD/2017

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.02.2021 AT 10:30 THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : MUNNA LAL VERMA V/S ARUN GUPTA (LIQUIDATOR OF LML LTD.)

SECTION: 60(5) IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : SH. P.S. YADAV ALONGWITH SH. AJAY KUMAR, ADVS.

COUNSEL FOR LIQUIDATOR : MS. MONICA NANDA, ADV.

CA NO. 78/2020 IN CP NO. (IB) 55/ALD/2017

The matter was taken up today through Video Conferencing.

Heard Ms. Monica Nanda, Advocate for the Liquidator video conferencing, however, Sh. P.S. Yadav alongwith Sh. Ajay Kumar, Advocates for the Applicant are not online today.

In view of the order passed in CA NO. 76/2020 IN CP NO. (IB) 55/ALD/2017 and put up this matter in the week commencing 22nd March, 2021 before the Regular Court/Video Conferencing.

Sd

Dated : 17.02.2021

JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Kumud Narayan
(Private Secretary)